

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 1878  
TO BE ANSWERED ON 28<sup>th</sup> NOVEMBER, 2016

ANTI-DUMPING DUTY ON SOLAR PANELS

**1878. SHRI SUMEDHANAND SARSWATI:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the United States of America, China and other countries are dumping solar panels and solar modules into the country thereby impacting the domestic manufacturers;
- (b) if so, the details of such dumping during the last three years and the current year, year-wise and country-wise;
- (c) whether the Government has not imposed antidumping duty on such imported solar panels and solar modules from these countries; and
- (d) if so, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

**(a) to (d):** Directorate General of Anti-Dumping conducts anti-dumping investigations on the basis of applications filed by the domestic industry with prima-facie evidence of dumping of goods in the country, injury to the domestic industry and causal link between the dumping and injury to the domestic industry. During 2014, DGAD had recommended imposition of Anti-Dumping Duties on Solar Cells/Modules etc., from certain countries like China PR, USA etc. However, the Government, decided not to impose Anti-Dumping duty. Currently no petition for imposition of Anti-dumping duty on imports of Solar panels and Solar Modules from United States of America, China and other countries has been received in DGAD.

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